

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).2510/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in WA No.25200/2009 passed by the High Court Of Judicature At Allahabad)

PRADESHIK SANSKRIT MAHAVIDHYALAYA ADHYAPAK KALYAN
SAMITI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 04-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s)

Ms. S. Janani, AOR

For Respondent(s)

Mr. M.B. Ramasubba Raju, Adv.
Mr. V. Sudeer, Adv.
Mr. Balaji Srinivasan, AOR
Ms. Megha Khanna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in the month of February, 2020 on a non-miscellaneous
day.

(ARJUN BISHT)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR